

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 26
ALLAHABAD BENCH

CP NO.10 /2010

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SHAMKEY COTYSN LTD.

SECTION : 391/394 OF COMPANIES ACT, 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. O.P. MISHRA ALONGWITH SH. SYED FAHIM AHMED, ADVS.

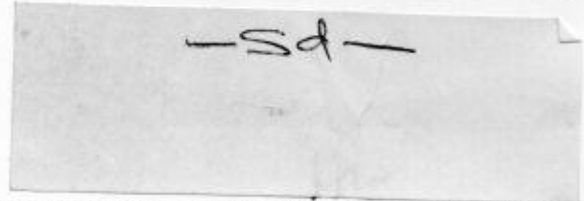
COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

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The matter was taken up today through Video Conferencing.

Heard Sh. O.P. Mishra along with Sh. Syed Fahim Ahmed, Advocates for Applicant and Sh. Dinkar Singh, Advocate for ARCIL through Video Conferencing.

In view of the order passed in CP No.(IB)131/ALD/2017, CA NO.85/2019, CA NO.249/2019, CA NO.322/2019, CA NO.349/2019, put up this matter on the week commencing 5th March, 2021 before the Regular Court/ through Video Conferencing.



Dated : 10.12.2020

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)